

of the death of several children and teachers due to collapse of a school building in Moradabad, U.P.;

(b) if so, the details thereof and the reaction of the Government thereto ;

(c) the details of compensation paid to the affected persons/families;

(d) whether any inquiry has been made by the Government into the incident;

(e) if so, the details and the outcome thereof; and

(f) the action taken by the Government to inspect all such school buildings and prevent the recurrence of such incidents in future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (f). As per the report obtained from the Government of Uttar Pradesh, on 13.2.93 at 12.30 hours, the three strayed building of Yagya Bhavan Junior High School at Mohalla Katra Banshidhar in Moradabad collapsed, causing death to 28 persons including 23 children and 4 teachers. In addition, 23 persons including 19 children and 1 teacher received injuries. The injured were admitted to Deen Dayal Upadhyay Hospital in Moradabad for treatment.

2. The State Government has sanctioned *ex-gratia* payment of Rs. 20,000/- to the family of each of the deceased and Rs. 1000/- to Rs. 2,000/- to each of the injured. 25 families of the deceased and 23 injured persons have already received the *ex-gratia* payments at these rates.

3. The manager and two members of the School's managing Committee have been arrested under Sanctions 338 and 304-A of the Indian Penal Code. The State

Government has also initiated an inquiry by the City Magistrate Moradabad.

4. In order to prevent such type of accident in future, the State Government has directed all the District Magistrates and District Education officers to inspect all the schools from the safety point of view.

[Translation]

Government Owned Farm

*195. SHRIMATI SHEELA GAUTAM:
SHRI RAJESH KUMAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) the number of agricultural farms owned by the Union Government and their locations ;

(b) the details of annual expenditure incurred on those farm during the last three years;

(c) whether the Government monitor the expenditure incurred on the farms to match its utility ;

(d) if so, the details thereof; and

(e) the steps taken or proposed to be taken by the Government for the efficient farm management?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) There are five Government owned farms being run by State Farms Corporation of India (SFCI). Their details are at Statement -I.

(b) The details of annual expenditure incurred on these farms are at Statement - II.

(c) and (d). Expenditure incurred on the

running of farms are monitored by the Board of Directors of the Corporation on which Union Government is represented.

(e) The SFCI has been subjected to a

through financial and management review by professional consultants, based on which an action plan has been drawn up to improved management and commercial efficiency. This plan is under Implementation.

STATEMENT-I**Particulars of Central State Farm Owned by Government but Run by S.F.C.I**

Sl.No.	Name of the Farm	Address
1	2	3
1.	C.S.F. Suratgarh	C.S.F. Suratgarh, Distt: Sri Ganganagar (Rajasthan)
2.	C.S.F. Sardargarh	C.S.F. Sardargarh, Distt: Sri Ganganagar (Rajasthan)
3.	C.S.F. Jestar	C.S.F. Jetsar, Distt: Sri Ganganagar (Rajasthan)
4.	C.S.F. Raichur	C.S.F. Jawalgarh, Distt: Raichur (Karnataka)
5.	C.S. F. Aralam	C.S.F. Aralam, Distt: Cannanore (Kerala)

STATEMENT I-II*State Farms Corporation of India Limited.**(A Government of India Undertaking)**(Rs. in lakhs)*

Sl.No.	Name of the Farm	1989-90		1990-91		1991-92	
		Revenue Expenditur	Capital Exp.	Revenue Expenditur	Capital Expenditur	Revenue Expenditur	Capital Expenditur
1	2	3	4	5	6	7	8
1.	Suratgarh	482.02	65.37	548.61	84.57	542.22	79.19
2.	Sardargarh	268.79	51.56	299.06	29.32	342.73	26.82
3.	Jetsar	235.08	46.66	254.97	32.86	274.24	32.70
4.	Raichur	124.52	27.35	155.85	15.19	165.97	20.75
5.	Aralam	279.66	173.74	377.48	234.04	413.90	190.50